

में स्थित उन स्थानों के नाम बतलाने की कृपा करेंगे जहां मोटप-साइकलों द्वारा टाक ले जाने की व्यवस्था कर दी गई है अथवा की जा रही है ?

The Deputy Minister of Communications (Shri Raj Bahadur): There are none.

GROW MORE FOOD ENQUIRY COMMITTEE REPORT

1136. Ch. Raghubir Singh: (a) Will the Minister of Food and Agriculture be pleased to state whether important recommendations of the Grow More Food Enquiry Committee have been implemented in Uttar Pradesh?

(b) If so, what amount is spent on minor irrigation works?

(c) Is there any adequate provision for loan for the construction of Tube-Wells in the West Uttar Pradesh?

(d) If so, what amount has been given so far?

(e) Is it a fact that Central Government invite applications for loan for the construction of Tube-Wells?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The important recommendations of the G.M.F. Enquiry Committee have been brought to the notice of the Government of U.P. Full information as to the extent to which these have been implemented by the State Government is awaited.

(b) A sum of Rs. 121.63 lakhs was sanctioned as loan to the State Government for financing their special programme of minor irrigation works for the year 1952-53. The actual amount spent out of this loan by the State Government, will not be known until after July or August 1953.

(c) and (d). A loan of Rs. 167.5 lakhs has been sanctioned to the State Government for financing the construction of 440 tubewells of which one hundred are to be located in the Western districts. In addition, a loan of Rs. 41.53 lakhs has also been sanctioned for financing the construction of further 995 tubewells in the State under the T.C.A. Programme. Of these 240 tubewells will be located in the Western districts.

(e) No. The Government of India deal only with the State Governments

in respect of financial assistance for G.M.F. Schemes.

HYDERABAD GOLD MINES COMPANY

1137. Shri N. Sreekantan Nair: Will the Minister of Labour be pleased to state:

(a) how many workers have been discharged during the last six months from the Hyderabad Gold Mines Company; and

(b) how many have been arrested and how many given charge-sheets?

The Minister of Labour (Shri V. V. Giri): (a) About 195 workers were discharged from service during the period October 1952 to March 1953

(b) About 140 workers were arrested for contravention of prohibitory orders of the State Government and sent to prison for various terms of imprisonment ranging from 1 month to 4 months.

NURSING SCHOOLS

1138. Shri Rishang Keishing: Will the Minister of Health be pleased to state:

(a) what expenditure has been incurred by the Central Government on the Nursing schools directly under its management during the year 1952-53; and

(b) what facilities and amenities are provided for the trainees during the period of training?

The Minister of Health (Rajkumari Amrit Kaur): (a) There is no Nursing school directly under the management of the Central Government. The expenditure incurred by them on the College of Nursing, New Delhi, which is directly managed by them, during 1952-53, was about Rs. 2,79,000/-.

(b) During the period of training, the student nurses in Nursing Schools are generally supposed to be given stipend with dearness allowance, free messing or an allowance in lieu thereof, uniform and dhobi allowances and free quarters. In the College of Nursing, such amenities are not provided except that the student nurses are provided with uniform at Government expense when they are required to go for practice in the hospitals or Public Health field. A few scholarships are awarded by the Central and State Governments and the Indian Red Cross Society to deserving students.